

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 1219
TO BE ANSWERED ON 25.07.2018

Fixing of Coal Prices

1219. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of COAL be pleased to state :

- (a) whether the Government has adopted a new mechanism/formula for fixing coal prices in the country;
- (b) if so, the salient features of the new and old mechanism/formula and the reasons for adopting the new mechanism;
- (c) the likely rise in the price of coal as a result thereof and the extent to which power, steel and cement industries would be affected by the coal price hike;
- (d) whether various coal consumers such as power, steel and cement industries have opposed the new mechanism; and
- (e) if so, the details thereof along with the steps taken/proposed to be taken by the Government to address the apprehension expressed by these industries?

ANSWER

**MINISTER OF RAILWAYS, COAL, FINANCE AND CORPORATE
AFFAIRS**

(SHRI PIYUSH GOYAL)

(a): After complete decontrol of coal prices pursuant to Colliery Control Order, 2000 dated 01.01.2000, prices of coal produced by CIL are notified by CIL and its subsidiaries. As such fixing the price of coal is not in the domain of the Government. Pricing is an operational decision of Coal India Limited (CIL) and Government does not play any role in it. As informed by CIL, as on date no change in mechanism for fixing coal prices has been adopted by CIL.

(b) to (e): Does not arise.

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